

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA. 650 of 1997  
( UNLISTED )

Date of Order: 10-6-97.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

TAPAN KUMAR BHATTACHARJEE

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. S.N.Roy, counsel, with  
Mr.A.K.Ghosh, counsel.

For the respondents: Mr.B.Mukherjee, counsel.

O R D E R

This is filed as an unlisted motion to-day.

Matter be listed for hearing regarding admission  
on 10.7.97. Mr.Mukherjee, <sup>1d.</sup> counsel/ <sup>who</sup> appears for the res-  
pondents, is directed to file reply at least a week before  
the date fixed.

Plain Copy to both the parties.

(M.S.Mukherjee)  
Member(A)

(A.K.Chatterjee)  
Vice-Chairman.